

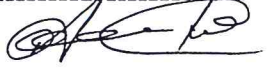

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/94/(IB)/2017
NAME OF THE PETITIONER(S) : SHREYAS RELAY SYSTEMS LTD
NAME OF THE RESPONDENT(S) : JAIN GRANITES & PROJECTS IND LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|---|
| | | REPRESENTATION BY WHOM | |
| 1. | K.M. ANAND | COUNSEL FOR PETITIONER |  |
| 2. | A.X.R. Prabhu | PCS for Respondent |  |

ORDER

Counsel representing both the parties are present. Both the counsel submitted that the parties have come to a settlement and filed a joint memo of compromise indicating the particulars of the post-dated cheques and the schedule of payment. The same is taken on record. In view of the memo of compromise filed by the parties, the matter is closed.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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